

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of

TOTAL PROSTHETICS & ORTHOTICS INDIA PRIVATE LIMITED

1.	Name of the Corporate Person	TOTAL PROSTHETICS & ORTHOTICS INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	16/12/2011
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Delhi and Haryana.
4.	Corporate Identity Number of Corporate Person	U33110HR2011PTC044590
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	House Number: C-99, Old DLF Colony, Sector-14 Gurgaon Haryana 122001, India
6.	Liquidation commencement date of Corporate Person	27/03/2023
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai – 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	26/04/2023

Notice is hereby given that **Total Prosthetics & Orthotics India Private Limited** has commenced voluntary liquidation on **27th March, 2023**.

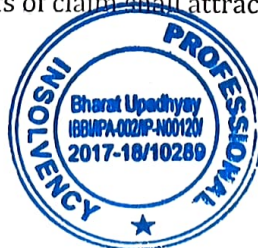
The stakeholders of Total Prosthetics & Orthotics India Private Limited are hereby called upon to submit a proof of their claims, on or before **26th April, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 13.12

Bharat Ramakant Upadhyay



Date: 28/03/2023

Place: Mumbai

Note naming batchmate found in IIT suicide case: Mumbai cops

SAGAR RAJPUT & PALLAVI SMART
MUMBAI, MARCH 27

THE MUMBAI Police Special Investigation Team (SIT) probing the death of Darshan Solanki, the first-year student at IIT-Bombay who allegedly died by suicide on February 12, has recovered a purported "suicide note" from his room that names a batchmate, said a senior police officer.

The officer said the note was found after a "detailed search" of Solanki's room on March 3. "A team was there for more than 10 hours, and during the thorough search we found the note under the table," he said. "On the table, there were some books and solved question papers... below the table, we found a page on which it was written, '... has killed me,'" he said, naming the batchmate.

The investigating team then approached the IIT administration and sought Solanki's answer sheets. "As we found some similarities in the handwriting, we informed his parents and asked them to get his old notebooks from their house in Ahmedabad," said an officer. On March 16, Solanki's parents met the police and confirmed his handwriting on the purported suicide note. "We have now sent the suicide note and the samples of Solanki's handwriting to experts and are awaiting their reports," said an officer. Police said they also found WhatsApp chats between Solanki and the batchmate. "We have sent his cellphone for forensic examination... We have learnt that there was a fight between the two about a week before the incident, and are checking if it is linked to the death."

"Initially, we believed that Solanki jumped to his death due to poor performance in the semester exams. However, the suicide note, which we suspect he wrote minutes before ending his life, indicates that he was harassed," said an officer who is part of the investigating team. **FULL REPORT ON www.indianexpress.com**

Assam child marriage net cast across districts, communities

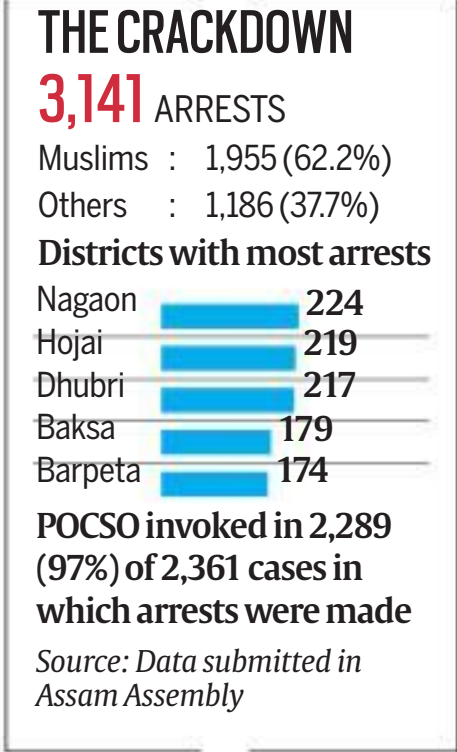
SUKRITA BARUAH
GUWAHATI, MARCH 27

SIX OUT of every 10 arrested in Assam over child marriages are Muslims, with the 10 districts of Lower Assam accounting for the bulk of the arrests, reveals an analysis of data submitted in the Assembly.

The Indian Express went through records from 35 police districts and the Commissionerate in Guwahati of the arrests made so far in the Assam Police's unprecedented crackdown on child marriages and found that while most of the 3,141 named as arrested were booked under the stringent Protection of Children from Sexual Offences Act (POCSO), courts have granted bail to around 62 per cent of those arrested. An analysis of the records revealed that 62.24% of those arrested are Muslims while the remaining – 1,186 or 37.76 per cent – are Hindus or people from other communities.

The community-wise break-up of the arrests had been brought up by Assam Chief Minister Himanta Biswa Sarma in the state Assembly last week.

To counter allegations by Opposition MLAs that the crackdown had targeted those from minority communities, the CM



had said that the ratio of Muslims and Hindus arrested was 55:45.

The details of those arrested were submitted as annexures to a reply by Sarma – who is also the Home Minister – to a question by AIUDF MLA Ashraful Hussain, who had sought district-wise details of all those arrested in the crackdown. A district-wise break-up of the arrests shows that the top five districts in terms of the number of arrests are Nagaon (224), Hojai (219), Dhubri (217), Baksa (179) and Barpeta (174). In Baksa, a Lower Assam district with a mixed population, Hindus and others constitute 62.64 per cent of those arrested. Roughly 40 per

cent of the arrests were made in the 10 Lower Assam districts.

The five districts with the lowest number of arrests are Jorhat (8), West Karbi Anglong (10), Dibrugarh (11), Majuli (24) and Dibrugarh (25). While Jorhat, Dibrugarh, Majuli and Dibrugarh are in Upper Assam, a region seen as the Assamese heartland, West Karbi Anglong is a largely tribal district from Central Assam.

When the crackdown was announced in January, the government said all those who had married girls below the age of 14 would be booked under sections of the POCSO Act. The data shows that provisions of POCSO had been invoked in 2,289 of the 3,141 cases in which arrests have been made – or in 97 per cent of the cases. The cases have been registered under Sections 6 (aggravated penetrative sexual assault) and 17 (abetment) – non-bailable offences under the POCSO Act. Arrests have also been made under the Prohibition of Child Marriage Act and Section 376 (rape) of the Indian Penal Code.

Despite the fact that POCSO had been applied in such a large number of cases, data submitted by the Home Department of 3,098 people who have been arrested shows that 62% per cent (1,922) had received bail till the end of February.

Assam Director General of Police G P Singh said, "Bail is the prerogative of the honourable courts. We have submitted 889 chargesheets till date. Efforts are on to submit chargesheets in all the cases at the earliest."

Granting anticipatory bail in four such cases last month, Justice Suman Shyam, in response to objections against granting of bail because of application of POCSO, had remarked, "POCSO (charge) you can add (to) anything. What is the POCSO (offence) here? Merely because POCSO is added does it mean judges won't see what is there." Speaking in the Assam Legislative Assembly on March 15, Chief Minister Himanta Biswa Sarma refuted claims by Opposition MLAs that the High Court had criticised the government's use of the POCSO law in these cases. "As the Chief Minister of Assam, with all command and responsibility, I wish to say that the Gauhati High Court has not passed any negative comment whatsoever against the Assam government... We don't have a problem if bail is given to someone now but still there are 1,000 accused who have not gotten bail from courts yet. Even the police have said that we don't have an objection if someone is given bail."

FULL REPORT ON www.indianexpress.com

Haryana women activists protest in Delhi, demand minister's arrest

EXPRESS NEWS SERVICE
CHANDIGARH, MARCH 27

A GROUP of women activists from Haryana on Monday made their way to Delhi to protest against Haryana minister Sandeep Singh, who has been booked in a sexual harassment case.

The activists during the day staged a protest in Delhi's Jantar Mantar to demand the immediate arrest of the minister as well as his removal from the Haryana Cabinet.

The protesters, under the aegis of All India Democratic Women Association (AIDWA), claimed that as many as 30,000 people had already signed a memorandum seeking action against the minister. On Monday, AIDWA general secretary, Mariam Dhawale and the association's vice president Jagmati Sangwan, led the protesters, to Jantar Mantar, before addressing the crowd there. Sangwan, who is a former international volleyball player, had earlier written to the chief of the Indian Olympic Association, PT Usha, seeking her intervention. Chandigarh Police had on December 31 lodged an FIR against Sandeep Singh, on charges of stalking, illegal confinement, sexual harassment and criminal intimidation after receiving a complaint in this regard from a junior women's athlete coach.

CM Khattar orders separate dashboard for HSVP properties

EXPRESS NEWS SERVICE
CHANDIGARH, MARCH 27

CHIEF MINISTER Manohar Lal Khattar on Monday directed the officers of Haryana Shehri Vikas Pradhikaran (HSVP) to develop a separate dashboard for all the properties of the state's urban development authority.

Details such as property location and owner's name would be registered in the dashboard, he said. He also directed the officials that the entire record of the HSVP including the documents of the properties should be digitised.

The chief minister, who is also the chairman of HSVP, was presiding over the 125th meeting of the authority here, according to an official statement.

In the meeting, Khattar gave ex-post facto approval for the construction of multi-storey car parking and commercial complex by Faridabad Smart City Limited on about 4,000 square metre land in Sector-18A of Faridabad.

Post facto approval was also given for the issuance of allotment letters of ownership rights to 131 shopkeepers and Antyodaya Market being constructed in place of the Rehri Market; as per the instructions of the Chief Minister, after the incident of fire in the Rehri market of Sector-9, Panchkula last

year. Apart from this, pucca shops will be set up as Antyodaya Market in place of Rehri markets in Sectors 7, 11 and 17 of Panchkula.

The chief minister said pucca shops should be constructed in the cities where Rehri markets are functioning.

On this, HSVP Chief Administrator Ajit Balaji Joshi informed the chief minister that the HSVP has a proposal to set up Antyodaya Market in place of Rehri markets in Gurugram, Faridabad and Karnal.

Khattar instructed the officers to constitute a committee to prepare a list of the cities where buildings or any other type of construction or activity has been done on the HSVP's land or on the land of other departments. It was also apprised in the meeting by the officials that the HSVP has 5,418 residential, 2,688 commercial and 230 institutional properties, out of which 4,804 residential, 2,305 commercial and 205 institutional properties have been sold through e-auction.

Khattar said that on the lines of the scheme for setting up cooperative group housing societies for MLAs, employees, journalists and lawyers in Panchkula, permission can be given to set up cooperative group housing societies for former MLAs as well.

NDRI-Karnal produces India's first cloned Gir calf, says institute

PRESS TRUST OF INDIA
CHANDIGARH, MARCH 27

IN A first for the country, Indian Council of Agricultural Research-National Dairy Research Institute scientists have successfully cloned a Gir cow in Haryana's Karnal, the institute said on Monday.

Ganga, a female calf of the Gir breed, was born on March 16. Weighing 32 kilograms, the calf is keeping good health and growing well, the National Dairy Research Institute (NDRI) said in its statement.

Indigenous cattle breeds such as Gir, Sahiwal, Tharparkar and Red Sindhi play a pivotal role in milk production and growth of the Indian dairy industry, it said.

"The low productivity of indigenous cows remained a major bottleneck in sustainable dairy production, however, considering their better adaptability under Indian conditions these breeds need multiplication and conservation.

"Globally, the application of assisted reproductive technologies has been acclaimed as rapid and practically feasible for

Ganga, a female calf of the Gir breed, was born on March 16. Weighing 32 kilograms, the calf is keeping good health

multiplication of superior germplasm. Among the several technologies, animal cloning can play a key role in faster multiplying elite animals and the conservation of endangered breeds," the statement read.

As part of this move, NDRI-

Karnal initiated a collaboration with Uttarakhand Livestock Development Board-Dehradun to work on cloning indigenous cows such as Gir, Sahiwal and Red Sindhi in 2021.

A team of scientists comprising Dr Naresh Selokar, Dr Manoj Kumar Singh, Dr Ajay Aswal, Dr SS Lathwal, Dr Subhash Kumar, Dr Ranjeet Verma, Dr Kartikey Patel and Dr MS Chauhan worked for over two years to develop an indigenous method to produce cattle clones.

"Under this ambitious project, a cloned Gir female calf

named Ganga weighing 32 kg was born on March 16, 2023, and is growing well," the statement read.

"Gir, a native breed of Gujarat, is becoming popular among the dairy farmers because of its docile nature and goodness of milk. Gir cattle are very hardy and well-known for their tolerance to conditions of stress and resistance to various tropical diseases.

"Outside India, Gir cattle are also very popular and have been exported to Brazil, the United States, Mexico, and Venezuela for the development of zebu

cows (a cow breed)," it said.

Indian Council of Agricultural Research (ICAR) Director-General Dr Himanshu Pathak said, "Our indigenous animals are disease-resistant and well-adapted to the hot and humid climate of the country".

Pathak, who is also secretary of the Department of Agricultural Research and Education, added, "I congratulate the team for their innovative approach in developing an indigenous method for cattle cloning. I am hopeful that team will continue their research for the refinement of technology

and will produce more cloned cow calves.

"The technology has potential to meet the requirement of higher milk producing indigenous cattle for Indian dairy farmers." ICAR-NDRI Director and Vice-Chancellor Dr Dheer Singh said, "The achievement will assist us to expand and initiate research activities for the cloning of cattle in India.

"The developed technique will bring new dimensions to our scientific efforts to produce quality indigenous dairy animals, and the farmers will be benefited."

LONAVLA MUNICIPAL COUNCIL
E-Tender Notice for 2022-23
Lonavla Municipal Council, Lonavla, Tal. Maval, Dist- Pune. Invites E-Tender for the work in Water Supply department with tender Notice LMC 7/E-Tender Notice No. 8/2022-23/4733 Dated- 27/03/2023 in state of Maharashtra. Please visit website www.mahatender.gov.in. (Tender by location- Lonavla) for the more details Published on Date- 28/03/2023

sd/-
Mr. Yashwant Munde
Engineer,
Water Supply Department

sd/-
Mr. Pandit Patil
Chief Officer and Administrator
Lonavla Municipal Council

CHANDIGARH HOUSING BOARD
A CHANDIGARH ADMINISTRATION UNDERTAKING

8, Jan Marg, Sector 9-D, Chandigarh

PUBLIC NOTICE

Subject:- Mutation/ Transfer of Ownership in respect of D.U. NO. 5667 of Category MIG in Sector 38 (w) Chandigarh in the name of Smt. Anita Singh W/o Sh. R.K. Singh from the name of allottee/ transferee Smt. Kalawati W/o Sh. R.S. Singh on the basis of Registered WILL.

It is hereby notified for the information of the general Smt. Anita Singh W/o Sh. R.K. Singh has applied after death of its allottee/ transferee of Smt. Kalawati W/o Sh. R.S. Singh to the Chandigarh Housing Board for transfer of the dwelling unit No. 5667 of Category MIG in Sector 38(W), Chandigarh in her name Smt. Kalawati W/o Sh. R.S. Singh expired on 04.01.2023 at Jalapur Khalsa (U.P.) and had left behind a WILL which was registered with Sub-Registrar Chandigarh dated 22.03.2007 in her favour. He/She has further stated that the WILL of the deceased allottee/transferee is the last WILL executed by him which has neither superseded nor cancelled till the death of the deceased.

If any body has any objection upon the mutation of the said property in favour of applicant, he/she/they may submit the objection in writing to the undersigned within 30 days of the publication of this notice, failing which, the registration and allotment of the said dwelling unit shall be transferred in favour of above said claimants.

Secretary,
Chandigarh Housing Board, Chandigarh.

WEAR MASK, WASH YOUR HANDS, WATCH YOUR DISTANCE

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TOTAL PROSTHETICS & ORTHOTICS INDIA PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of the Corporate Person	TOTAL PROSTHETICS & ORTHOTICS INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	16/12/2011
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Delhi and Haryana.
4.	Corporate Identity Number of Corporate Person	U33110HR2011PTC044590
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	House Number: C-99, Old DLF Colony, Sector-14 Gurgaon Haryana 122001, India
6.	Liquidation commencement date of Corporate Person	27/03/2023
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg.No: BB/IPA-002/IP-A00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near VidyaVihar Station, Ghatakopar- West, Mumbai – 400086 Ph. No: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.ipy@gmail.com
8.	Last date for submission of claims	26/04/2023

Notice is hereby given that **Total Prosthetics & Orthotics India Private Limited** has commenced voluntary liquidation on **27th March, 2023**. The stakeholders of Total Prosthetics & Orthotics India Private Limited are hereby called upon to submit a proof of their claims, on or before **26th April, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 28/03/2023
Place: Mumbai
Bharat Ramakant Upadhyay

दि न्यू इन्डिया एश्योरन्स कंपनी लिमिटेड
The New India Assurance Co. Ltd
Regd. & Head Office - 87, M.G. Road, Fort, Mumbai- 400 001
CIN Number: L66000MH1919G01000526 | IRDAI Registration Number: 190

This is with reference to our RFP No.: NIAC/CFAC/2022-23/01. The New India Assurance Co. Ltd. further extends the time lines for online bid as under :-

SN	Tender Name	Tender No.	Last date and time of Submission
1	Request For Proposal (RFP) For Engagement of Consultant for Implementation of Indian Accounting Standards (Ind-AS)	NIAC/CFAC/ 2022-23/01	06.04.2023, 5:00 PM

The participating vendors have to quote through e-Procurement portal. URL is <https://tenderwizard.com/NIAEPROC>. Tenders will be accepted through online mode only. For further details, Addendum/Corrigendum visit our website <https://newindia.co.in>.

CM (CF&A)

RAJASTHAN RAJYA TILHAN UTPADAK SAHAKARI SANGH LTD. (TILAM SANGH SRI GANGANAGAR)
F204-224 RIICO, UDYOG VIHAR SRI GANGANAGAR
Phone: 0154-2944411 E-mail: tilamsanghsngn@gmail.com

UBN NO.: TIL2223SLOB00056/57/58/59/60

e-TENDER NOTICE FOR HANDLING (HAMMALI WORK) & TRANSPORTATION OF WHEAT PURCHASE UNDER MSP 2023-24

E-tenders, from experienced and capable contractors, are invited to apply for Handling (Hammali Work) & Transportation Work of Wheat purchase under MSP 2023-24, at **Pilibanga, Rawatsar, Kalibanga, Lakhasar and Amarpura Rathan Purchase center in Distt. Hanumangarh latest by 04.04.2023 up to 4.00 PM**. Details may be seen in the e-tender document available at our official website www.tilamsangh.com or the website of State Public Procurement Portal <http://sppp.rajasthan.gov.in> or e-procurement portal of Government of Rajasthan www.eproc.rajasthan.gov.in.

GENERAL MANAGER

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED
VIDYUTH SOUDHA :: VIJAYAWADA

Tender Notice No. 610001258

APGENCO invites Competitive bids (in Two parts) on APGENCO E-Procurement platform from eligible bidders for Transportation of 60 lakh MT(30 lakh MT per annum) of Raw coal from M/s Mahanadi Coalfields Ltd, Talcher or Washed coal from M/s ACB(India) Limited washery siding (SSMT)/any other washery sidings at M/s MCL, Talcher or part quantity of both raw coal & washed coal to DrNTTPS on "FOR" destination basis by Rail- cum -sea- cum-Rail (RSR) route via Paradip and Kakinada ports for a period of two years". Bid Schedule available from 24.03.2023 @ 16.00 Hrs onwards, Bid Submission Closing Date & Time: up to 15.00 Hrs on 17.04.2023. For further details visit website: www.apgenco.gov.in (or) <http://etender.apgenco.gov.in>

R.O. No. 1643PP/CL/ADVT/1/1/2021-22

भारतीय वानिकी अनुसंधान एवं शिक्षा परिषद
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION
पर्यावरण एवं वन मंत्रालय, भारत सरकार की एक स्वायत्त परिषद
(An autonomous body of the Ministry of Environment and Forests, Government of India)
पो० बॉ० न्यू फॉरेस्ट, देहरादून- 248006 (उत्तराखण्ड)
P.O. New Forest, Dehradun – 248 006 (Uttarakhand)

Advt. No. 01/Accounts Officer/2023 - ICFRE

भारतीय वानिकी अनुसंधान एवं शिक्षा परिषद भारतीय नागरिकों से प्रतिनिधिक के आधार पर देहरादून, जोधपुर एवं कोयम्बटूर संस्थानों में लेखाधिकारी की 03 पदों को 7वें येलमान पे मेट्रिक्स के लेवल-8 में भरने हेतु आवेदन आमंत्रित करती है। उपरोक्त पद हेतु इच्छुक अभ्यर्थी भा०वा०अ०शि०प० की वेबसाइट <http://www.icfre.org> में दिये गये विस्तृत विज्ञापन के अनुसार आवेदन कर सकते हैं। आवेदन प्राप्ति की अंतिम तिथि 10.05.2023 है।

ICFRE is inviting applications from Indian Nationals for filling up the 03 posts of Accounts Officer one each at Dehradun, Jodhpur and Coimbatore Institutes in Pay Level-8 of 7th CPC Pay Matrix on deputation basis under Indian Council of Forestry Research and Education, Dehradun.

The interested candidates may apply for the above said post as per detailed advertisement available at ICFRE website <http://www.icfre.org>. Last date of receipt of application is 10.05.2023.

सचिव भा०वा०अ०शि०प०
Secretary, ICFRE

EXPRESS explained.Live

svb Silicon Valley Bank

Global financial crisis: What does it mean for India

Sajjid Chinoy
Chief India Economist, JP Morgan, and Part-Time Member, Prime Minister's Economic Advisory Council

P Vaidyanathan Iyer
Executive Editor
The Indian Express

In conversation with

High inflation in the US as well as Europe, and elevated risks of a financial crisis.

Is this the perfect global storm? While the Federal Reserve continues to hike policy rates, despite extreme stress in the banking sector, is a hard landing inevitable? What implications does it have for India? What are the multiple channels through which global risks will be transmitted to India?

Is India, where inflation continues to be over 6 per cent, the RBI continues to tighten the monetary stance, better placed to manage the fallout of what could be a global crisis?

To discuss this and more, and what the next financial year holds for India and the rest of the world, please join us in this session of Explained with Sajjid Chinoy, Chief India Economist, JP Morgan, and Part-Time Member, Prime Minister's Economic Advisory Council, will discuss all this and more.

He will be in conversation with P Vaidyanathan Iyer.

30 MARCH 2023

06:30 PM

To register, **SCAN**

To register, **SMS - IEXP <space> "IE" <space> "Your name and email ID" to 56161**
Confirmation SMS will be your registration

Associate Partner **PLUTUS IAS**

The Indian EXPRESS
JOURNALISM OF COURAGE

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